

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-2**  
IB-855(ND)/2020

**IN THE MATTER OF:**

GUTHY-RENKER MARKETING PRIVATE LIMITED &. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED  
.....**FINANCIAL CREDITOR**

**SECTION**

U/s IBC Section 59

**Order delivered on 07.09.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**  
**MEMBER (JUDICIAL)**  
**NARENDER KUMAR BHOLA**  
**MEMBER (TECHNICAL)**

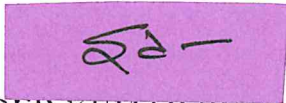
**PRESENT:**

For the Applicant/FC : Mr. Rishi Sood, Advocate  
For the Respondent/CD : Mr. Shantala Sankrit, Advocate  
For the Intervener :

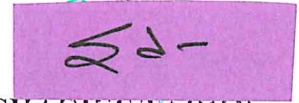
**ORDER**

Counsel for the Liquidator is present. Registry is directed to issue notice to the RoC. The counsel for the Liquidator is permitted to serve private notice on the RoC by sending a copy of the Petition and to file proof of service on next date of hearing.

List on 07.10.2020.



**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**



**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**